IN THE HIGH COURT OF GUJARAT AT AHMEDABAD (ORIGINAL JURISDICTION)

OFFICIAL LIQUIDATOR'S REPORT NO. 24 OF 2020 IN COMPANY PETITION NO. 27 OF 2009

SALE OF ASSETS

IN THE MATTER OF M/S. NACHMO KNITEX LTD. (IN LIQN.),

Pursuant to the order dated 08.01.2021 passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. 24 of 2020, offers are invited in the sealed cover to reach the undersigned on or before **05.02.2021** upto **04.00 PM** in the office of Official Liquidator, Ahmedabad for sale of the properties of the above named company as per details given below:-

Lot	Description of properties	Upset Price	EMD
No.		(₹)	(₹)
01	Plant & Machineries situated Factory premises , Shree Industrial Mills Estate, Kalidas Mill Compound, Gomtipur, Ahmedabad	40, 00,000/-	4,00,000/-

The sale of properties is on "AS IS WHERE IS AND WHATEVER THERE IS BASIS". The purchaser will be liable to pay all local duties and taxes. The offerors are requested to submit their offers in the form provided by the Official Liquidator and in accordance with the Terms and Conditions as mentioned in the tender form. The offerors have liberty to verify details of area of land, title documents etc. from the concerned office and may also take actual measurement at their cost before submitting the offer. The tender form can be obtained from the office of the Official Liquidator during the office hours on payment of Rs. 1000/- (Rs. One Thousand) in cash (nonrefundable and non-adjustable) from 22.01.2021 onwards latest upto 05.02.2021. The Interest Free Earnest Money be deposited as mentioned here-in-above by way of Demand Draft / Pay Order drawn on any Nationalized Bank in favour of OFFICIAL LIQUIDATOR OF M/S. NACHMO KNITEX LTD (IN LIQN.) payable at Ahmedabad with each offer. No nomination shall be allowed. Offers received upto 05.02.2021 upto 04.00 PM only shall be taken into consideration by the Official Liquidator and any offer received after the last date as notified in the advertisement shall not be entertained by the Official Liquidator. Purchaser shall give their offer as per aforesaid price or any higher amount which the purchaser may desire to offer. The sealed covers containing offers will be opened in the Hon'ble High Court of Gujarat before the Hon'ble Judge taking Company Matters on 17.02.2021 at 11.00 AM at High Court of Gujarat, Sola Road, Ahmedabad and thereafter auction/inter-se-bidding will be held on the same day or such other day and

time as may convenient to the Hon'ble Court, when the offerors are requested to remain present to raise/revise their offers upwards.

This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, workers, members, authorities and public at large concerned with the above Company in Liquidation.

The properties put to sale can be physically inspected by intending purchasers on 28.01.2021 between 11.30 AM to 4.30 PM.

Phone No.: (079) 2658 1912

Email :- ol-ahmeadabad-mca@nic.in

Date :- 18/01/2021 SD/-

(R. C. MISHRA)ICLS
OFFICIAL LIQUIDATOR FOR & ON BEHALF
OF SALE COMMITTEE OF M/S. NACHMO
KNITEX LTD. (IN LIQN.) HAVING HIS 3RD
FLOOR, CORPORATE BHAWAN, B/H. ZYDUS
HOSPITAL, THALTEJ, AHMEDABD – 380 059.